

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/101/(IB)/2017

NAME OF THE PETITIONER(S)

: R. RAVINDRAN

NAME OF THE RESPONDENT(S)

: KAPPAVAAR TEXTILES LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. P. VALLIAMAN

Cornsel for Ry rondenty

2. K.M. Antond

Country for PET 27 200/ER A B. gallar
Representing Counsel Pero B. gallar

3., B. Savathbabu For. ROC, Loim

## **ORDER**

Counsel for Applicant present. Counsel for Respondents appearing on behalf of Directors viz., Mr. C.P. Shanmugam and Mr. S. Gopinathan is directed to file objections before next date of hearing. Matter is posted for arguments. Put up on 12.01.2018 at 10.30 A.M.

> - Sd -(CH. MOHD SHARIEF TARIQ) **MEMBER (JUDICIAL)**

ghk